

(3)

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).**

APPLICATION NUMBER : CA 211/16
PETITION NUMBER : TP 132/16
NAME OF THE PETITIONER(S) : M/s. Kasturba Road Business Centre Pvt. Ltd.
NAME OF THE RESPONDENT(S) : -
UNDER SECTION : 621A

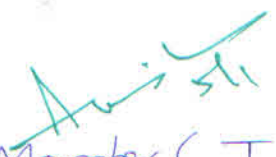
S.NO.	NAME(IN CAPITAL)	DESIGNATION	SIGNATURE
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	K. V. Omprakash	Authorised Representative	Kishu
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ORDER

Representative of the ^{company} petitioner is present.
He requested time to file withdrawal application.
Posted to 12/1/2017.


Member (J)


Member (T)